

**CBI Vs. Surender Singh & ors.**

**CC No. 3/2019**

21.07.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.  
Sh. M. S. Bammi, Ld. counsel for A-5.  
Sh. L. K. Singh, Ld. Counsel for A-6.  
Sh. Sidharth Joshi, Ld. Counsel for A-7.  
Sh. Anil Mishra and Sh. Ashok Kumar, Ld. Counsels for A-8.  
A-1 to A-4 are already P.O.

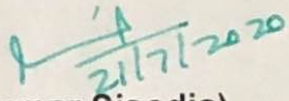
The matter has been taken up from 11.15 AM to 12.05 PM and 12.15 PM to 01.05 PM through video conferencing, using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Part arguments of Ld. counsel for A-7 heard from 11.15 AM to 12.05 PM and 12.15 PM to 01.05 PM.

Put up for further arguments of Ld. counsel for A-7 on **22.07.2020 at 11.30 AM.**

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

  
(Anil Kumar Sisodia)  
Special Judge (PC Act), (CBI)-07,  
Rouse Avenue Courts, New Delhi  
21.07.2020.



CBI Vs M. C. Singhal & Ors.

CC No. 361/2019

21.07.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.  
Sh. Bhupesh Narula, Ld. Counsel for A-1, A-3 & A-5.  
Sh. Mahesh Saxena, Ld. Counsel for A-2.  
A-4 with Sh. Sidharth Joshi, Ld. Counsel .

The matter has been taken up through video conferencing, using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

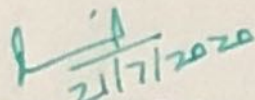
Ld. Counsels for A-4 has already filed written submissions on charge through e-mail ID of the court on the last date of hearing.

Ld. Counsel for A-1, A-3 & A-5 submits that he has already filed written submissions on charge before the lock down.

Ld. Counsel for A-2 has not filed his written submissions. He seeks 3 weeks time to file written submissions on the ground that A-2 has under gone operation of appendix and was unable to assist him in preparing written arguments. Heard. Allowed.

Now to come up for filing of written submissions by Ld. Counsel for A-2 on charge and consideration on charge through video conferencing on **17.08.2020 at 11.00 AM.**

A copy of this order be also sent to the Computer Branch for uploading on the official website.

  
(Anil Kumar Sisodia)  
Special Judge (PC Act), (CBI)-07,  
Rouse Avenue Courts, New Delhi  
21.07.2020.